

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. – 2776
ANSWERED ON 08/08/2024

IMPLEMENTATION OF HAR GHAR JAL YOJANA

2776. SHRI RADHAKRISHNAN

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has reviewed the implementation of the Har Ghar Jal Yojana in the State of Kerala especially in Palakkad, Thrissur districts and if so, the details thereof;
- (b) whether the Government has taken note of the several bottlenecks in the implementation of the yojana which have hindered the achievements of targets set under JJM and if so, the details thereof along with the action taken thereon;
- (c) whether the Government intends to construct more overhead tanks as part of JJM in Alathur Parliamentary constituency in the same State to achieve the desired targets and if so, the details thereof including the proposed sites of overhead tanks; and
- (d) the details of targets achieved, funds earmarked/sanctioned and utilized under JJM in the State of Kerala for FY 2023-24 and 2024-25, year-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

- (a) and (b) Since August, 2019, Government of India, in partnership with states, is implementing Jal Jeevan Mission (JJM) to make provision of tap water supply to every rural household of the country, including in Kerala.

Government of India has been regularly reviewing the implementation of JJM with States/ UTs including Kerala. Several meetings including conferences, workshops, review meetings through video conferences, field visits, etc. are held from time to time. Review meetings are conducted at the levels of Hon'ble Union Minister, Secretary to Govt. of India, Chief Secretary and Senior officers. During these reviews, States/ UTs are advised to expedite the implementation of JJM in the States/UTs. Further, as per operational guidelines for the implementation of JJM, a third-party functionality assessment is also carried out by the Government of India across the States/UTs and reports are shared with the States/ UTs including Kerala for taking corrective measures, if any.

During such review meetings, the state government of Kerala has informed that one of the main reasons for delay in the award of works for JJM is difficulties in land acquisition for the various components of the new water supply schemes. The State Government has also informed that various clearances from forest, NHAI, Railways, Ministry of Road, Transport

and Highways are pending with respect to drinking water project/ schemes which have also affected the implementation of JJM in the State. The Department has set up a special cell for coordinating and following-up with these agencies/ authorities for timely clearances. Now, the state has awarded most of the works under JJM.

(c) Drinking Water is a 'state' subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the JJM, lies with State/ UT Governments. The Government of India supports the states by providing technical and financial assistance. As informed by state government of Kerala, the list of over-head tanks constructed and the proposed sites for the overheads to be constructed, as part of JJM, in Alathur parliamentary constituency, is **annexed**.

(d) During 2023-24 and 2024-25 (till 05.08.2024), the state government of Kerala provided tap water connections to more than 3.66 lakh and 66,624 rural households, respectively. Further, the details of fund allocation, fund drawn and reported fund utilization during 2023-24 and 2024-25 under JJM, in the state of Kerala are as under:

(Amount in Rs. Crore)

Financial Year	Central					Utilization under State Share
	Opening Balance	Allocation	Fund drawn	Available Fund	Utilization	
2023-24	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53
2024-25*	106.45	1,949.36	584.81	691.26	336.36	330.39

Source: JJM-IMIS

* As on 05.08.2024

Annex referred in the reply to part (c) of Lok Sabha Unstarred Question No. 2776 answered on 08.08.2024

A. OHSRs constructed under JJM in Alathur Parliamentary Constituency

Sr. No.	Panchayat	Location
1	Alathur	Narangampara
2	Kuzhalmannam	Vellappara ITI compound
3	Kannadi	Near Irrigation canal
4	Polppully	Polppully
5		Kavilupara
6	Kizhakkanchery	Palakkuzhi
7	Elevenchery	Venkayappara
8	Pallassena	Karottuvamala
9		Chemmanamthode
10		Chemmanampathy
11	Muthalamada	Parambikkulam- Kadavu colony
12		Ethannur
13	Koduvayur	Kakkayur
14		Pullukad
15		Koonampalam
16	Nelliyampathy	Kottayangadi
18	Avanur	Avanoor
19	Kaiparambu	Ayyankunnu
20	Tholur	Tholurkunnu
21	Chelakkara	Kurumala
22	Kondazhy	Cheppankunnu
23	Kondazhy	Kerakkunnu
24	Mullurkkara	Vazhakode
25	Panjal	Valarthukkad
26	Thiruvillamala	Malavattam
27	Desamangalam	Desamangalam
28	Erumapetty	Mangad
29	Kadangode	Vellarkkad
30	Varavoor	Kumarapinal
31	Velur	Vengilassery
32	Adat	Chettikkunnu
33	Mulankkunathukavu	KILA compound

B. Proposed OHSRs under JJM in Alathur Parliamentary Constituency:

- i.) OHSR at Vettukkad near Siva kshethram in Peruvemba Panchayath
- ii.) OHSR at Chorakkode at Canal bund in Peruvemba Panchayath.